

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:5110  
ANSWERED ON:25.04.2003  
SARVAPRIYA SCHEME  
IQBAL AHMED SARADGI;RAMSHETH THAKUR

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the Government are facing hurdles in implementation of Sarvapriya Scheme launched by NCCF for distribution of commodities at fair prices;
- (b) if so, the details thereof;
- (c) whether the Government propose to convene a meeting of Chief Ministers to sort out the issues; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI V. SREENIVASA PRASAD)

(a) & (b): The Government of India launched a scheme entitled 'Sarpapriya' in July, 2000, envisaging distribution of selected eleven commodities of daily use (namely Arhar Dal, Gram Dal, Masoor Dal, Urad Whole, Salt, Tea, Toilet Soap, Detergent Cake, Exercise Notebooks, Edible Oil & Toothpaste) through the existing PDS and the retail outlets of the State Consumers' Cooperative Federations, State Civil Supplies Corporations and the Consumer Cooperative Societies in the States. The Scheme is voluntary and involves no subsidy. Initially, the States of Maharashtra, Rajasthan, Himachal Pradesh, Tripura and Pondicherry participated in the scheme. At present, only the three States of Maharashtra, Rajasthan and Himachal Pradesh are operating the scheme.

(c) : No, Sir.

(d) : Does not arise.